

**GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF PHARMACEUTICALS**

LOK SABHA
UNSTARRED QUESTION No. 2190
TO BE ANSWERED ON 10th December, 2021

Janaushadhi Kendra in Tezpur

2190. SHRI PALLAB LOCHAN DAS:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) the number of Pradhan Mantri Janaushadhi Kendras in Tezpur Parliamentary Constituency of Assam; and
- (b) the details of the procedure for obtaining sanction for setting up such Kendras under Pradhan Mantri Bhartiya Janaushadhi Pariyojana?

ANSWER

**MINISTER IN THE MINISTRY OF CHEMICALS AND FERTILIZERS
(Dr. MANSUKH MANDAVIYA)**

- (a) There are two functional Pradhan Mantri Bhartiya Janaushadhi Kendras (PMBJKs) in Tezpur Parliamentary Constituency of Assam, as on 05.12.2021.
- (b) As per guidelines of Pradhan Mantri Bhartiya Janaushadhi Pariyojana (PMBJP), any individual having D. Pharma/B. Pharma degree or any individual/organization who has employed D. Pharma/B. Pharma degree holders for getting drug licenses from the concerned State Government, is eligible to open Pradhan Mantri Bhartiya Janaushadhi Kendra (PMBJK) provided it fulfill the following requirements:
 - (i) Minimum 120 sq. ft. space, duly supported by proper documents;
 - (ii) Registration details of the pharmacist with State Pharmacy Council; and
 - (iii) Certificate/proof from respective authorities for the applicants under the category of women entrepreneurs, divyangs, SCs and STs along with an Undertaking.

The applicants can check the guidelines and apply online for opening PMBJKs through the official website (janaushadhi.gov.in) of the Pharmaceuticals & Medical Devices Bureau of India (PMBI), the implementing agency of the scheme. PMBI grants in principle approval subject to fulfilment of procedural requirements. On submission of a drug license in the name of PMBJK from the drug authority concerned by the applicant, final approval is granted by the PMBI.
